

regarding the right and entitlements, processes and other information relevant to the beneficiaries under MGNREGA are conducted by the Ministry through various agencies from time to time.

(c) No sir.

(d) It is for the concerned State Government to provide unskilled manual work up to 100 days in a financial year in accordance with the Scheme notified by the States as per Section 4 of the Act. Central Government bears the entire expenditure on payment of wages at notified wage rates to unskilled manual workers. 75% of material cost, including wages of skilled and semiskilled workers, is also borne by the Central Government. The liability for payment of unemployment allowance is on the State Governments. This is to act as an incentive to the States to provide employment on demand proactively failing which the liability of unemployment allowance falls on them. It may therefore be counter productive for the Central Government to bear the burden of payment of unemployment allowance under the Act.

Unit cost of IAY house

3554. SHRI BALBIR PUNJ : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether proposal of the State Government of Odisha is pending for enhancing the limit of unit cost of Indira Awas Yojana (IAY) houses from Rupees Forty Five thousand in five Left Wing Extremist districts namely Deogarh, Gajapati, Malkangiri, Rayagada and Sambalpur;

(b) if so, the details thereof; and

(c) by when it is likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) : (a) to (c) At present, the unit assistance under IAY is Rs. 45,000/- in plain areas and Rs. 48,500/- in hilly/difficult areas. No proposal for enhancement of unit cost under Indira Awaas Yojana (IAY) in Left Wing Extremist (LWE) districts has been received from State Government of Odisha. However, LWE districts including these five districts of Odisha namely Deogarh, Gajapati, Malkangiri, Rayagada and Sambalpur have been treated as difficult areas since 2010-11 and already the higher rate of unit assistance of Rs. 48,500 is being provided for an IAY house in these districts.

SGSY in Bihar

3555. SHRI RAM VILAS PASWAN : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the fund released to Bihar under the Swarnjayanti Gram Swarojgar Yojana (SGSY) during the current five year plan period, year-wise;